

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM: NAGALAND: MIZORAM AND ARUNACHAL PRADESH)

N O T I F I C A T I O N

Dated- Guwahati the 25th March, 2022

NO. HC.VII-56/2020/1997/A ##### On the recommendation of the Judicial Academy, Assam, the Hon'ble Gauhati High Court has been pleased to nominate the following **Grade-I** Judicial Officers of Assam, Nagaland, Mizoram and Arunachal Pradesh to attend the 6 (six) day Refresher Course Training to be held at the Judicial Academy, Assam:

Date	Time	Venue
18-04-2022 to 22-04-2022	10:00 A.M. to 4:00 P.M.	Judicial Academy, Assam, Amingaon
23-04-2022	10:00 A.M. to 1:45 P.M.	
ASSAM		
Sl. No.	Name of the Officers	Designation and Place of Posting
1	Smti. Rubina Sarmah	Addl. District and Sessions Judge, FTC, No.5, Kamrup (M), Guwahati
2	Smti. Poli Kataki	Additional District and Sessions Judge, Jorhat
3	Shri Kalyanjit Saikia	Additional District and Sessions Judge, Majuli
4	Smti. Angjeeta Mahanta	Additional District and Sessions Judge, Cachar, Silchar
NAGALAND		
5	Smti. Duvelu Vero	District and Sessions Judge, Wokha
6	Smti. Mezivolu T. Therieh	District and Sessions Judge, Phek
8	Shri Victo Sema	Member-Secretary, Nagaland State Legal Services Authority, Kohima
8	Shri Inalo Zhimomi	Principal District and Sessions Judge, Dimapur
MIZORAM		
9	Smti. R. Vanlalchami	Judge, Fast Track Court, Saiha
10	Smti. R. Lalduhawmi	Judge, Fast Track Court, Kolasib
11	Smti. Sylvie Zomuanpuii Ralte	Addl. District and Sessions Judge, Champhai
12	Shri F. Rohlpuia	Addl. District and Sessions Judge, Lunglei

ARUNACHAL PRADESH		
13	Shri Tageng Padoh	District and Sessions Judge, Bomdila, West Kameng District
14	Shri Hirendra Kashyap	District and Sessions Judge, Khonsa, Tirap District
15	Shri Tage Halley	Addl. District and Sessions Judge, Basar, Leparada District

The nominated Officers are directed to report at the Judicial Academy, Assam for attending the aforesaid Training on **18-04-2022 at 9:00 A.M.**

By Order,
Sd/- R.A. Tapadar
REGISTRAR (JUDICIAL)

Memo No.HC.VII-56/2020/1998-2014/A Dated: 25-03-2022

Copy forward for information and necessary action to:

1. The L.R.-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati, Assam.
2. The Secretary to the Govt. of Mizoram, Law and Judicial Department, Aizawl, Mizoram.
3. The Secretary to the Govt. of Nagaland, Justice and Law Department, Kohima.
4. The Secretary to the Govt. of Arunachal Pradesh, Law and Judicial Department, Itanagar.
5. The Principal Accountant General (A&E), Assam, Beltola, Guwahati, for information and necessary action.
[The Officers are placed on deputation for the program on condition that (a) the Officers will be treated as on duty during the training period & (b) they will be entitled T.A. & D.A. as admissible under the Rules].
6. The Accountant General (A&E), Mizoram, Aizawl / Nagaland, Kohima / Arunachal Pradesh, Itanagar, for information and necessary action.
[The Officers are placed on deputation for the program on condition that (a) the Officers will be treated as on duty during the training period & (b) they will be entitled T.A. & D.A. as admissible under the Rules].
7. The Registrar (Admin./Vigilance), Gauhati High Court, Guwahati.
8. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.

9. The Registrar, Gauhati High Court, Kohima Bench, Kohima / Aizawl Bench, Aizawl / Itanagar Permanent Bench, Naharlagun.
(He is requested to inform the nominated Judicial Officers of their respective States about this Notification).
10. The District & Sessions Judge,
Cachar / Jorhat / Kamrup (M)
(He/ She is requested to inform the nominated Judicial Officers under his/her control about this Notification).
11. The nominated Judicial Officers.
12. The Joint Registrar (Judl. / PM&P), Gauhati High Court, Guwahati.
13. The Deputy Registrar (Finance), Gauhati High Court, Guwahati.
14. The Project Manager, Gauhati High Court, Guwahati.
(He is requested to upload the Notification immediately in the official website of the Gauhati High Court, Guwahati).
15. The Administrative Officer, Judicial Academy, Assam with a **request to place the Notification before the Hon'ble Director, Judicial Academy.**
16. The Private Secretary to Hon'ble Mr. Justice Manash Ranjan Pathak, Gauhati High Court, Guwahati for his Lordship's kind information.
17. The CA to the Registrar General, Gauhati High Court, Guwahati.

(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY)

R. A. Fajradar
25.03.22

REGISTRAR (JUDICIAL)